Manual 14 Information available in an electronic form [Section 4(1)(b)(xiv)]

Details of information

S. No.	Activities for which electronic data available	Nature of information available	Can it be shared with public	Is it available on website or is being used as back end data base
1	Lt. Governor of Delhi	 i. Hon'ble Lt. Governor's profile. ii. L.G. Secretariat's Directory. iii. Addresses to the Assembly by the L.G. iv. Communication between the L.G. and the Assembly. v. Lt. Governor and Assembly. 	Yes	Yes
2	Delhi Legislative Assembly	 i. Hon'ble Speaker's profile. ii. Hon'ble Deputy Speaker's profile. iii. Set Up : Directory of Delhi Legislative Assembly. iv. History of Delhi Legislative Assembly. v. Delhi Metropolitan Council. vi. Present form of Delhi Legislative Assembly. vii. Important Events. 	Yes	Yes
3	Delhi Government	 i. The Constitution (69th Amendment Act, 1991). ii. The Govt. of NCT of Delhi Act. iii. Setup. iv. Delhi Secretariat. 	Yes	Yes

1	Members of Delhi Legislative Assembly	i. Who is Who.ii. Member Search Form.iii. List of Members.iv. Salary and Allowances	Yes	Yes
5.	General Information	 i. Rules of Procedures. ii. Directions from the Chair. iii. Anti Defection Law. iv. Picture Gallery. v. Govt. Instruction Dealing with MLA's. 	Yes	Yes
6.	Bureau of Legislative Studies	Bureau of Legislative Studies	Yes	Yes
7.	Members of Parliament from Delhi	Members of Parliament from Delhi – Details.	Yes	Yes
8.	Sessions	 Sessions at a Glance/ Reviews Verbatim Proceedings (Debate) 	Yes	Yes
9.	List of Business	List of Business	Yes	Yes
10.	Bulletin Issued	1. Part – I 2. Part – II	Yes	Yes
11.	Legislative Devices	 a. Motions b. Resolutions c. Short Duration Discussions d. Adjournment Motions e. Calling Attention f. No Confidence Motions g. Special Mentions h. Questions 	Yes	Yes
12.	Legislation	1. Introduction 2. Govt. Bills Pvt. Bills	Yes	Yes

13.	Sister Legislatures	Sister Legislature	Yes	Yes
14.	Committee	 Introduction Committee Membership Search Committee Search Meeting Schedule Reports 	Yes	yes
15.	Downloads	Forms of Notices for Legislation Devices.	Yes	Yes